

Regarding safety and security of former Chief Minister and Members of Parliament of Andhra Pradesh-laid

SHRI MADDILA GURUMOORTHY (TIRUPATI): Immediate intervention is needed from the Ministry of Home Affairs to set right the current situation for the Members of Parliament safety and security and protection of rights and privileges in Andhra Pradesh.

The utmost concern is the safety of our leader, former Chief Minister and YSRCP President. Despite being entitled to Z+ security cover, the Andhra Pradesh Government has failed to provide adequate protection. Instead of the mandated Z+ security cover, only a minimal 4+4 security detail has been assigned to him. The Government is aware that in 2019 and 2024, troublemakers had attacked him.

We are requesting the Ministry of Home Affairs to give suitable directions to its counterparts of the state to provide adequate security arrangements for our ex-Chief Minister. Additionally, there are alarming reports of law enforcement agencies obstructing YSRCP MPs and former MPs. This includes the unjust filing of FIRs against our leaders. These actions represent a direct attack on democratic principles.

I would, therefore, earnestly request the Ministry of Home Affairs for prompt action to restore order, uphold the rule of law, and ensure the safety of all citizens, especially leaders targeted for their political beliefs.